

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 167 of 2020**

**IN THE MATTER OF:**

**Niklesh Tirathdas Nihalani**

**...Appellant**

**Versus**

**Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Dhiren R Dave, PCS**

**For Respondent: Mr. C.S. Jigarkumar Gandhi, Advocate for R-1.**

**O R D E R**  
**(Virtual Mode)**

**15.03.2021** In terms of the order dated 04.02.2021 the Learned Counsel for the Respondent No. 1 has filed Hard Copy of Written Submissions on 03.03.2021, which is taken on record.

Now the pleadings are complete.

List the Appeal 'For Hearing' on **26<sup>th</sup> April, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**